

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.103
IA-210/2021 IN
IB-195/(ND)/2017

IN THE MATTER OF:

IndusInd Bank Ltd

Vs.

Gallium Industries Ltd

...FINANCIAL CREDITOR

...RESPONDENT

SECTION :

U/s. 7 IBC, 2016

Order delivered on 01.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

:

for Respondent No. 1 and Respondent No.2 Mr. Swapnil Gupta,
Advocate

For the Intervener :

Advocate Mr. Ishwar Mohapatra and Advocate Mr. Nalin Kaushik
for Liquidator

ORDER

IA-210/2021 :

Counsel for the Liquidator is present. Counsel for the Respondents 1 & 2 is present. They are directed to file reply within two weeks. No representation on behalf of rest of the respondents. The Liquidator is directed to send a Private notice to the Respondents by all modes and file the proof of service on or before the next date of hearing.

List the matter on 04.5.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)